

SPECIAL BENCH
COURT - I

O-206

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/13(KB)2022
IA(I.B.C)/77(KB)2024, IA(I.B.C)/617(KB)2024,
IA(I.B.C)/1657(KB)2023, IA(IBC)(DIS.)/16(KB)2024,
IA(I.B.C)/217(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16TH APRIL 2024

IN THE MATTER OF	CHAITANYA ALLOYS PRIVATE LIMITED VS Y. R. TRADERS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearances (via video conferencing/physically)

Ms.Zeenat shabab,Adv.] For the Liquidator
Mr.Sushanta Kr.Choudhury,] Liquidator in person

O R D E R

1. Ld. Counsel for the Liquidator present.
2. **IA(I.B.C)/77(KB)2024-**
 - i. This IA has been filed by the Liquidator placing on record 4th Progress Report, which is at page Nos. 14 to 24 and this application is duly supported by an affidavit of Liquidator at pages 25 to 27.
 - ii. This progress report is taken on record and this IA is accordingly allowed and disposed of.
 - iii. Post the matter for filing further progress report on **10/05/2024**.
3. **IA(I.B.C)/617(KB)2024-** Post the matter before the Regular Bench on **10/05/2024**.

**D.Arvind
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**

PJ